

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 10<sup>th</sup> April, 2024

No. HCM/1/96-BENCH/ : In continuation of the earlier notification dt. 8<sup>th</sup> April, 2024 on the same subject matter, it is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble The Chief Justice to hold court sitting on 08<sup>th</sup>, 10<sup>th</sup> and 12<sup>th</sup> of April, 2024 as His Lordship is delivering a guest lecture at Queen Mary University of London (QMUL) during the week of April 9<sup>th</sup> to 13<sup>th</sup>, 2024; it is notified that single bench matters of Hon'ble The Chief Justice to be listed in the daily cause list dated 12<sup>th</sup> April, 2024 will be listed before the single bench of HMJ Golmei Gaiphulshillu Kabui on the same day for fixing dates.

By Order etc.

Sd/-

**(OJESH MUTUM)**  
**REGISTRAR (JUDL)**  
**HIGH COURT OF MANIPUR**

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Endt. No. HCM/1/96-BENCH/ 8248-65  
Copy to:

Imphal, the 10<sup>th</sup> April, 2024

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.  
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.



**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

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